

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 16th day of **September, 2019**

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00865/2016

Badrin Nisha **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant : None

Advocate for the respondents : None

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for rival parties.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/